

### Water Famine in West Delhi

1680. SHRI M. RAM GOPAL REDDY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Haiderpur Water Treatment Plant is not being used to its full capacity and consequently causing water famine in West Delhi Colonies; and

(b) if so, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b). Only 50 MGD out of 100 MGD installed capacity has been commissioned. There is, however, no water famine in West Delhi Colonies as the supply of 50 MGD is not meager for this area.

The 2nd phase of 50 MGD would be commissioned as soon as the by pass arrangements in the Delhi Tail Distributory are constructed by the Government of Haryana.

### Off take Supp'y and Demand of Sugar

1681. SHRI K. P. SINGH DEO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Sugar production for 1979-80 season has worked out only to 37.17 lakh tonnes as against 50.69 lakh tonnes during the corresponding period last year,

(b) what is the off take of sugar till April, 1980 and stock in hand; and

(c) what is likely to be the gap between supply and demand and how is proposed to bridge?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) In the current 1979-80 sugar season (October, 1979—September, 1980) upto 15th April, 1980, sugar production was 37.17 lakh tonnes as against the production of 50.09 lakh tonnes upto the

same date in 1978-79 season. The total sugar production in 1979-80 season is expected to be around 30.5 lakh tonnes.

(b) and (c). The offtake of sugar in 1979-80 season upto 30th April was 32.71 lakh tonnes, leaving balance stocks of 25.91 lakh tonnes with the factories on the said date. These stocks, together with further production in 1979-80 season and contracted imports of 2 lakh tonnes are expected to meet the requirement of sugar for internal consumption till sugar becomes available from the production of 1980-81 season.

### Amount to be given to States for Urban Development Projects

1682. SHRI BHIKU RAM JAIN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the amount proposed to be given to the States during the current financial year for urban development projects;

(b) the detail thereof State-wise, and

(c) the salient features of the financial assistance for the purpose?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b). The Annual Plan outlay for 1980-81 for Urban Development in the State Sector is Rs. 12,353.45 lakhs. This includes assistance for CMDA and State Capital Projects. The State-wise break up is given in column 3 of the attached statement.

In addition to the above, there is provision of Rs. 2,000 lakhs under the Centrally Sponsored Scheme of Integrated Development of Small and Medium Towns. The tentative allocation of funds, State-wise, under this Scheme is given in column 4 of the statement. The release of funds under the scheme is, however, subject

to certain conditions, such as preparation and timely submission of the Project proposals by the State Governments in accordance with the guidelines of the scheme, clearance of the project, utilisation of funds released in earlier years if any, and pace of implementation of projects during the year.

(c) The salient features of the financial assistance are that:

(i) the scheme would cover towns with population of 1 lakh and below on the basis of 1971 census.

(ii) The selected towns will be either the District Headquarters or the Sub-Divisional towns or Mandi towns or other important growth centres.

(iii) The level of expenditure per town will be around Rs. 1 crores out of which Central assistance upto Rs. 40 lakhs will be released for identified works during the plan period.

(iv) Components eligible for assistance are:—

(a) Land Acquisition and Development for Residential, Commercial and Industrial Schemes, Residential Scheme will include sites and services with or without core housing.

(b) Traffic and Transportation,

(c) Development of mandis/markets, industrial estates and other service and processing facilities for benefit of agricultural and rural development in the hinterland.

(v) It has been emphasized that local bodies of the town should be encouraged and assisted to participate in the preparation and implementation of the programme.

(vi) The Central assistance is provided in the form of a loan repayable in 25 years with a moratorium of 5 years at the interest rate of 5.5 per cent.

#### Statement

Statement showing the State-wise break up of funds during 1980-81 for Urban Development Projects

S.No.	Name of the States	Amount in Annual Plan	@Amount under Centrally Sponsored Scheme
1	2	3	4
(Rs. in lakhs)			
1	Andhra Pradesh	450	160
2	Assam	45	40
3	Bihar	170	15-
4	Gujarat	950	144
5	Haryana	97	56
6	Himachal Pradesh	73	8
7	Jammu & Kashmir	340	8
8	Karnataka	200	136

1	2	3	4
9.	Kerala . . . . .	280@	72
10.	Madhya Pradesh . . . . .	416	140
11.	Maharashtra . . . . .	750	190
12.	Manipur . . . . .	10	8
13.	Meghalaya . . . . .	12	8
14.	Nagaland . . . . .	72	8
15.	Orissa . . . . .	61	44
16.	Punjab . . . . .	400	68
17.	Rajasthan . . . . .	102	96
18.	Sikkim . . . . .	20	8
19.	Tamil Nadu . . . . .	1069	232
20.	Tripura . . . . .	51	8
21.	Uttar Pradesh . . . . .	350	200
22.	West Bengal . . . . .	4987	170
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#### Union Territories

1.	Andaman & Nicobar . . . . .	—	8
2.	Arunachal Pradesh . . . . .	—	8
3.	Chandigarh . . . . .	543.30	8
4.	Dadra & Nagar Haveli . . . . .	0 15	8
5.	Delhi . . . . .	798 00	
6.	Goa, Daman & Diu . . . . .	50 00	8
7.	Lakshadweep . . . . .	—	8
8.	Mizoram . . . . .	10 00	8
9.	Pondicherry . . . . .	47.00	8
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		1448.45 <sup>n</sup>	64
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	GRAND TOTAL . . . . .	12353.45	2000